

The Central Bureau of Investigation has reported that it conducted an investigation in respect of a complaint filed by the Company Law Board alleging that during 1967-68, Messrs Andhra Prabha Private Limited showed inflated stocks of newsprint with a view to obtaining higher cash credit facilities from the Punjab National Bank Limited. In the light of the evidence obtained during the investigation, C.B.I. has filed charge-sheets on 21-5-1973 against six persons under Sections 120-B I.P.C. read with Section 420 I.P.C., Section 467 I.P.C. read with Section 471 I.P.C. and Section 477A I.P.C. and the case is now pending before the Chief Presidency Magistrate, Madras.

**Delhi-Lucknow-Gorakhpur-Varanasi
Patna-Calcutta Air Service**

2940. SHR S. L. SAKSENA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the reason why Gorakhpur has not been put on the aviation map of India so far; and

(b) when the Delhi-Lucknow-Gorakhpur -Varanasi- Patna-Calcutta air service will be started?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR KARAN SINGH): (a) Indian Airlines have not been able to provide an air service to Gorakhpur for want of aircraft capacity.

(b) Gorakhpur will be airlinked as soon as the fleet position improve adequately.

Foreign Aid in 1973-74

2941. SHRI S. L. SAKSENA: Will the Minister of FINANCE be pleased to state:

(a) for how much Aid to India, firm commitments have been made in 1973-74 by foreign countries, Country-wise so far;

(b) the amount of aid received in 1973-74 from various foreign countries, Country-wise; and

(c) how much foreign aid we have asked for in 1973-74 and how much we hope to get?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN):

(a) For the Indian Fiscal Year 1973-74, Agreements have been signed with France and Sweden for an amount of 236 million French Francs (Rs. 33.56 crores) and 103 million Swedish Kroners (Rs. 16.31 crores) respectively.

(b) A Statement showing the amount of aid utilised during the Indian Fiscal Year upto June, 1973 is laid on the Table of the House. [Placed in Library. See No. LT-5385/73]

(c) It is expected that fresh commitments of aid to the extent of about \$11 billion (about Rs 800 crores) would be made for the year 1973-74.

**Irregularities in Canalised Exports.
of Castor Seeds and Oil**

2942 SHRI 'MADHU LIMAYE: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have received any communications about the irregularities in the canalised export of castor seeds/oil resulting in loss of earnings of foreign exchange concealment of income etc.;

(b) if so, the contents thereof;

(c) whether any inquiry has been ordered into the high prices paid to shippers/oil mills etc.; and

(d) if not, the reasons for not doing.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) Yes, Sir.

(b) The contents mainly related to the following: